

ORISSA HIGH COURT**FILING REPORT AS ON :25/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006853/2020	SAMAYA KUMAR RANA VS STATE OF ODISHA	S.S.RAY-2 VS	GOPALPUR /46 /2019 () //
2	BLAPL/0006854/2020	NANADA @ NANDA KISHORE MALIK VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	JENAPUR /79 /2017 () //
3	BLAPL/0006855/2020	PABITRA SETHY @ CHINTU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /120 /2020 () //
4	BLAPL/0006856/2020	PARAKSHITA PADHAN VS STATE OF ODISHA	B.SAHOO VS	KUCHINDA /307 /2019 () //
5	BLAPL/0006857/2020	BABUNA DAS VS STATE OF ODISHA	K.K.PAHIL VS	BINJHARPUR /200 /2020 () //
6	BLAPL/0006858/2020	BULU @ GANGADHAR BINDHANI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE TOWN /175 /2020 () //
7	BLAPL/0006859/2020	BALIA @AKSHYA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE TOWN /117 /2020 () //
8	BLAPL/0006860/2020	RUPAK KUMAR DASH VS STATE OF ODISHA	MD.G.MADANI VS	BONTH /101 /2020 () //
9	BLAPL/0006861/2020	AJAY PARIDA VS STATE OF ODISHA	MD.G.MADANI VS	NAIKANI-DIHI /29 /2020 () //
10	BLAPL/0006862/2020	MEDIA @ BABU @ SUNIL BEHERA VS STATE OF ODISHA	ADITI HOTA VS	ANGUL TOWN /171 /2018 () //
11	BLAPL/0006863/2020	PRAMOD MEHER VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KANTAMAL /103 /2020 () //

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12	BLAPL/0006864/2020	SAGAR CHANDRA DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /155 /2020 () //
13	BLAPL/0006865/2020	BHASKAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
14	BLAPL/0006866/2020	SURESH ROUT VS STATE OF ODISHA	KASHINATH PATTNAIK VS	DASPALLA /9 /2018 () //
15	BLAPL/0006867/2020	BIRJU@BIJU@RAJAY YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /92 /2020 () //
16	BLAPL/0006868/2020	GUDU @ AMIT RAJ SAHOO @ AMBNITRAJ SAHOO VS STATE OF ODISHA	KASHINATH PATTNAIK VS	CHAULIAGANJA /141 /2018 () //
17	BLAPL/0006869/2020	PURUSOTTAM SAHOO @ ALAKA MOHAPATRASHWINI KUMAR DAS VS STATE OF ODISHA	 VS	PALLAHARA /34 /2013 () //
18	BLAPL/0006870/2020	MITUNA @ PRAVAT @ PRAVATA NAYAK VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	MARSHAGHAI /229 /2019 () //
19	BLAPL/0006871/2020	SURESH ROUT VS STATE OF ODISHA	KASHINATH PATTNAIK VS	NAYAGARH /11 /2018 () //
20	BLAPL/0006872/2020	KRUSHNA KADRAKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MUNIGUDA /64 /2020 () //
21	BLAPL/0006873/2020	GANGADHAR BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	SORO /126 /2020 () //
22	BLAPL/0006874/2020	BIRANCHI NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /19 /2020 () //
23	BLAPL/0006875/2020	SUNIL SADANGI	JEETENDRA SAHU	CHANDILI /43 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006876/2020	SOUMYA RANJAN BEHERA @ AKASH BEHERA	JEETENDRA SAHU	LAHUNIPADA /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006877/2020	SUSANTA KUMAR DHALSAMANTA	SAROJ KUMAR PADHY	LALBAG /22 /2016
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006878/2020	UPENDRA KANDHAPANA	AMULYA RATNA PANDA	BOIPARIGUDA /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006879/2020	ALOK @ ALOK KUMAR SAHOO	B.K.SAHOO	ODAGAON /151 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006880/2020	CHAPU SINGH	AMULYA RATNA PANDA	BALASORE TOWN /334 /2012
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006881/2020	KESHARI NAIK	RAJIB LOCHAN PATTNAIK	JEYPORE SADAR /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006882/2020	SUDHIR@SUMIT MIRDHA@PATTNAIK	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006883/2020	NARENDRA GADIAK	R.ACHARY	CHANDRAPUR /23 /2016
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006884/2020	RAHUL CHANDRA NAIK	L.BHUYAN	TURUMUNGA /99 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006885/2020	JYOTI RANJAN PATTNAIK	RAMDAS ACHARY	BALANGA /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006886/2020	MOHANTY BIRUA	PRANAB KUMAR SAMANTRAY	JASHIPUR /90 /2020
		VS	VS	()

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35	BLAPL/0006887/2020	STATE OF ODISHA PINTU @ AMRESH PATEL VS	G.N.SAHU VS	// PADAMPUR /187 /2020 ()
36	BLAPL/0006888/2020	STATE OF ODISHA RANJAN KARE VS	G.N.SAHU VS	// PADAMPUR /170 /2020 ()
37	BLAPL/0006889/2020	STATE OF ODISHA BHAGABATIA BHOI @ SAGAR VS	B.S.RAYAGURU VS	// GOLAMUNDA /33 /2019 ()
38	BLAPL/0006890/2020	STATE OF ODISHA SAHEBAJ HUSSAIN @ JANU VS	RAJESH KUMAR MAHAPATRA VS	// LAKHANA /66 /2019 ()
39	BLAPL/0006891/2020	STATE OF ODISHA JAGABANDHU KARMI VS	PULAKESH MOHANTY VS	// SAINTALA /204 /2018 ()
40	BLAPL/0006892/2020	STATE OF ODISHA AJAY KUMAR GHADEI VS	DIBYA JYOTI SAHOO VS	// / /0 ()
41	BLAPL/0006893/2020	STATE OF ODISHA DINA @ DINABANDHU DALEI VS	DIBYA JYOTI SAHOO VS	// BADACHANA /252 /2020 ()
42	BLAPL/0006894/2020	STATE OF ODISHA SAYED MEHEFUJ ALLI VS	B.P.MALLICK VS	// CUTTACK SADAR /294 /2020 ()
43	BLAPL/0006895/2020	STATE OF ODISHA RANJIT KUMAR BEHERA @ KALU VS	DEBASIS MISHRA VS	// CHAMPUA /39 /2020 ()
44	BLAPL/0006896/2020	STATE OF ODISHA SANTOSH SING VS	DHARMENDRA SETHY VS	// NILGIRI /47 /2020 ()
45	BLAPL/0006897/2020	STATE OF ODISHA HARISH KUMAR PANI @ MANTU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// PARLAKHEMUNDI /136 /2020 () //

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46	BLAPL/0006898/2020	LITU @ SURESH @ SURESH KUMAR BOITY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	AUL /165 /2020 () //
47	BLAPL/0006899/2020	CHILA @ SUSANTA JENA @ SUSANTA KUMAR BOITY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	AUL /165 /2020 () //
48	BLAPL/0006900/2020	DIBYALOCHAN BEHERA VS STATE OF ODISHA	DHRUBA CH.ROUT VS	CHOUDWAR /432 /2020 () //
49	BLAPL/0006901/2020	JINTU @ KAILASH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /26 /2020 () //
50	BLAPL/0006902/2020	NAROTTAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /26 /2020 () //
51	BLAPL/0006903/2020	TULU @ KEDAR MALLIK VS STATE OF ODISHA	RABINDRANATH PANDA VS	BARI /18 /2020 () //
52	BLAPL/0006904/2020	SUSANTA BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	BUGUDA /250 /2020 () //
53	BLAPL/0006905/2020	KIRAN KUMAR BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	BUGUDA /250 /2020 () //
54	BLAPL/0006906/2020	SURESH LUGUN VS STATE OF ODISHA	RabindraNath Prusty VS	BISRA /120 /2020 () //
55	BLAPL/0006907/2020	BACHAN MAJHI VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	KODALA /126 /2019 () //
56	BLAPL/0006908/2020	KUNI BEHERA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KABISURYANAGAR (KODALA) /33 /2020 () //
57	CMP/0000521/2020	MRUTYUNJAY PRUSTY	SURESH KUMAR PANDA	//

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		VS	VS	0
58	CONTC/0004019/2020	RAMESH CHANDRA PRUSTY MALAYA RAJ LENKA	ADV	//
		VS	VS	0
59	CONTC/0004020/2020	GANGADHAR PATRA TRILOCHAN SETHY	ADV	//
		VS	VS	0
60	CONTC/0004021/2020	JYOTIRMAYA RATHA PRADIPTA KUMAR ROUT	ADV	//
		VS	VS	0
61	CONTC/0004022/2020	PRADEEP KUMAR JENA PRADIPTA KUMAR ROUT	ADV	//
		VS	VS	0
62	CONTC/0004023/2020	PRADEEP KUMAR JENA PRADIPTA KUMAR ROUT	ADV	//
		VS	VS	0
63	CONTC/0004024/2020	PRADEEP KUMAR JENA DR. PRASANA KUMAR DASH	ADV	//
		VS	VS	0
64	CONTC/0004025/2020	SASWAT MISHRA SURENDRA PRASAD DHAL	ADV	//
		VS	VS	0
65	CONTC/0004026/2020	MANAGING DIRECTOR, CENTRAL ELECTRICITY SUPPLY UTILITY SABITRI DEVI	ADV	//
		VS	VS	0
66	CONTC/0004027/2020	DISTRICT SUB-REGISTRAR JAYANTA KU.MOHANTY	ADV	//
		VS	VS	0
67	CONTC/0004028/2020	ABHAYA BISWAL JAYANTA KU.MOHANTY	ADV	//
		VS	VS	0
68	CONTC/0004029/2020	ABHAYA BISWAL PURUSOTTAM BEHERA (B)	ADV	//
		VS	VS	0

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69	CONTC/0004030/2020	ABHAYA KUMAR BISWAL AKSHAYA KUMAR PANDA VS	ADV VS	// // 0
70	CONTC/0004031/2020	SATYABRATA SAHOO GATIRAM SAHOO VS	ADV VS	// // 0
71	CONTC/0004032/2020	SATYABRATA SAHOO PRASANTA KUMAR SAHOO VS	ADV VS	// // 0
72	CONTC/0004033/2020	SWETA SNIGDHA SURENDRA ROUT VS	ADV VS	// // 0
73	CONTC/0004034/2020	SWETA SNIGDHA HRUSHIKESH SWAIN VS	AUROBINDA SAHOO VS	// // 0
74	CONTC/0004035/2020	BIBHU PRASAD SARANGI DILLIP KUMAR MISHRA VS	ADV VS	// // 0
75	CONTC/0004036/2020	SATYABRATA SAHU MADAN SUNDAR KHAMARI VS	ADV VS	// // 0
76	CONTC/0004037/2020	SATYABRATA SAHU BIJAY KUMAR AGARWAL VS	ADV VS	// // 0
77	CONTC/0004038/2020	BISWAJIT KESHARI DAS HASPATALI SAHOO VS	ADV VS	// // 0
78	CONTC/0004039/2020	SATYABRATA SAHOO PARAMANANDA NAIK VS	ADV VS	// // 0
79	CONTC/0004040/2020	SATYABRATA SAHOO ANUPAMA DEBTA VS	ADV VS	// // 0
		SATYABRATA SAHOO		//

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80	CONTC/0004041/2020	PRADEEP KUMAR ROUT VS SATYABRATA SAHOO	ADV VS	// ()
81	CONTC/0004042/2020	TANAYA JYOTISH VS SATYABRATA SAHOO	K.K.SWAIN VS	// ()
82	CONTC/0004043/2020	RAJ KISHORE MAHAPATRA VS SATYABRATA SAHOO	ADV VS	// ()
83	CONTC/0004044/2020	SUKANTA CHARAN BHATTA VS SATYABRATA SAHOO	ADV VS	// ()
84	CONTC/0004045/2020	TUSARKANTA PANDA VS SATYABRATA SAHOO	ADV VS	// ()
85	CRLMC/0001386/2020	SIBARAM @ SHIVARAM BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PATTAMUNDAI /243 /2020 ()
86	CRLMC/0001387/2020	ACHYUT KUMAR BEHERA @ BIPIN BEHERA VS STATE OF ODISHA	SUSANT KUMAR BARAL VS	PATTAMUNDAI /244 /2020 ()
87	CRLMC/0001388/2020	SUNYABASI SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	NAKTIDEUL /145 /2019 ()
88	CRLMP/0001111/2020	SANTOSHI SETHI VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	//0 ()
89	CRLMP/0001112/2020	RUNI BEJ VS STATE OF ODISHA	MANASI MOHAPATRA VS	//0 ()
90	CRLMP/0001113/2020	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /243 /2020 ()
91	CRLMP/0001114/2020	SHRIDAR PATRA	PRAVASH CH. JENA	BALASORE SADAR /215 /2020

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001115/2020	RAMA BEHERA	BHAKTA RANJAN BARIK	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
93	CRLMP/0001116/2020	BILASINI NAYAK	RANJIT MOHANTY	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
94	CRLMP/0001117/2020	PRATIMA BEHERA	P.K.MOHAPATRA	BANAPUR P.S. /294 /2020
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
95	CRLMP/0001118/2020	MADHUSUDAN SAHU	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		S.D.J.M, RAIRAKHOL		//
96	CRLMP/0001119/2020	NAMITA SAHOO	A.PATTANAİK	KHURDA P.S. /264 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001120/2020	SABITRI KUMARI MALLİK	PRAVAT KUMAR BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0001121/2020	KHULANA NAIK	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		THE DIRECTOR GENERAL OF POLICE		//
99	CRLMP/0001122/2020	PRASANNA KUMAR SAHOO	SAMARENDRA PATTANİK	/ /0
		VS	VS	()
		THE SUPERINTENDENT OF POLICE JAGATSINGHPUR		//
100	CRLMP/0001123/2020	MANJULATA PANDA	UNMESH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLREV/0000389/2020	JASMIN BISHOYI	SURYAKANTA DWIBEDI	TIKABALI /80 /2018
		VS	VS	()
		STATE OF ODISHA		//
102	CRLREV/0000390/2020	HARIHARA MUDULI	HARIHAR PANIGRAHI	/ /0
		VS	VS	()

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103	CRLREV/0000391/2020	STATE OF ODISHA SURENDRA @ SURI HARIJAN VS	ARIJEET MISHRA VS	// //0 ()
104	FAO/0000664/2020	STATE OF ODISHA MADAN MOHAN DAS VS	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000163/2011
105	FAO/0000665/2020	STATE OF ORISSA DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS	KENTOSHANU MADHOMHANTY VS	// COMMISSIONER.FOR WORKMENS COMP CUM A.D.M.,DHENKANAL(Dhenkanal) EC/0000001/2017
106	MACA/0000660/2020	ASHANTI PRATIHARI ICICI LOMBARD MOTOR INSURANCE CO. LTD. VS	JAYASANKAR MISHRA VS	// III MACT,JAJPUR(Jajapur *) Mac/0000008/2012
107	MACA/0000661/2020	BIBEKANANDA CHAINEY MANAGER,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS	NEELCOMPANY LTD. VS	// VTH M.A.C.T. MAYURBHANJ,BARIPADA(Mayurbhanj) Mac/0000088/2015
108	MACA/0000662/2020	DUMUKA HEMBRAM MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS	NEELCOMPANY LTD. VS	// VTH M.A.C.T. MAYURBHANJ,BARIPADA(Mayurbhanj) Mac/0000089/2015
109	MACA/0000663/2020	DHEERA BESHRA DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS	NEELCOMPANY LTD. VS	// DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul *) Mac/0000165/2015
110	MACA/0000664/2020	GELI NAIK BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS	ANJUTDA VS	// DIST.AND SESSIONS JUDGE,BARGARH(Bargarh *) Mac/0000048/2015
111	MACA/0000665/2020	CHABILA NAIK SATYANANDA SAHOO VS	ANTARYAMI DASH VS	// II MACT,CUTTACK(Cuttack) MISCA/0000651/1997
112	MATA/0000088/2020	ANJALI BALA NAYAK PABITRA KUMAR MISHRA VS	SWARUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000067/2014
113	RPFAM/0000113/2020	SAGARIKA MISHRA SUKANTA KUMAR ROUT VS SANDHYA ROUT @ BIRAGANTHIA	SUDHANSHU SEKHAR PRATAP VS	// JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) Crp/0000298/2018

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114	WA/0000562/2020	STATE OF ODISHA VS ARUN KUMAR BARIK	ADDL. GOVT. ADVOCATE VS	// 0 //
115	WA/0000563/2020	PRINCIPAL, COLLEGE OF ENGINEERING AND TECHNOLOGY VS DR. SUPRIYA DASH	TECHNOLOGY VS	// 0 //
116	WA/0000564/2020	GOVT. OF INDIA VS PRAVAT RANJAN ROUT	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA, OHC)/ VS	// 0 //
117	WA/0000565/2020	GOVT. OF INDIA VS MADHUSMITA BISWAL	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA, OHC)/ VS	// 0 //
118	WA/0000566/2020	GOVT. OF INDIA VS LAKSHMIPRIYA MOHAPATRA	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA, OHC)/ VS	// 0 //
119	WA/0000567/2020	GOVT. OF INDIA VS DHANANJAY DAS	A.K.BOSE (ASGI) VS	// 0 //
120	WA/0000568/2020	GOVT. OF INDIA VS SMRUTILAGNA NAYAK	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA, OHC)/ VS	// 0 //
121	WA/0000569/2020	GOVT. OF INDIA VS ANUJ KUMAR SENAPATI	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA, OHC)/ VS	// 0 //
122	WA/0000570/2020	GOVT. OF INDIA VS HITESH RANJAN PRADHAN	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA, OHC)/ VS	// 0 //
123	WP(C)/0024738/2020	SANTOSH NAIK VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
124	WP(C)/0024739/2020	AMIYA KUMAR BEHERA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
125	WP(C)/0024740/2020	ASHWINI KUMAR NAYAK	SHASHIBHUSAN BISWAL	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0024741/2020	KISHORE CHANDRA JENA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0024742/2020	DEBANANDA SAHU	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0024743/2020	SANTOSH KUMAR SAHU	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0024744/2020	SACHIKANTA JENA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0024745/2020	SUNIL KUMAR SAMANTA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0024746/2020	KAILASH CHANDRA SAHU	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0024747/2020	HAREKRISHNA PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0024748/2020	POPIN KUMAR BISHWAL	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0024749/2020	CHHANDA CHARAN MOHANTY	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0024750/2020	CHAKRADHAR PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0024751/2020	ROHIT KUMAR BEHERA	SHASHIBHUSAN BISWAL	//
		VS	VS	0

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137	WP(C)/0024752/2020	STATE OF ODISHA GIRIDHARI PRADHAN VS	SHASHIBHUSAN BISWAL VS	// // 0
138	WP(C)/0024753/2020	STATE OF ODISHA BINAYA KUMAR BISWAL VS	SHASHIBHUSAN BISWAL VS	// // 0
139	WP(C)/0024754/2020	STATE OF ODISHA MIRZA GAYAS BEIG VS	MIRRA GHOSE VS	// // 0
140	WP(C)/0024755/2020	COMMISSIONER OF LAND RECORDS AND SETTLEMENT CUTTACK JAYA KUMAR ACHARYA VS	ANUP UDAYA SENAPATI VS	// // 0
141	WP(C)/0024756/2020	STATE OF ODISHA GAJENDRA PRASAD NAYAK VS	ANUP UDAYA SENAPATI VS	// // 0
142	WP(C)/0024757/2020	STATE OF ODISHA GADADHAR BHARATI VS	ANUP UDAYA SENAPATI VS	// // 0
143	WP(C)/0024758/2020	STATE OF ODISHA ASIMA PRADHAN VS	ANUP UDAYA SENAPATI VS	// // 0
144	WP(C)/0024759/2020	STATE OF ODISHA SANTOSH KUMAR DAS VS	ANUP UDAYA SENAPATI VS	// // 0
145	WP(C)/0024760/2020	STATE OF ODISHA MANOJ KUMAR SAHOO VS	ANUP UDAYA SENAPATI VS	// // 0
146	WP(C)/0024761/2020	STATE OF ODISHA MADHABANANDA SARANGI VS	ANUP UDAYA SENAPATI VS	// // 0
147	WP(C)/0024762/2020	STATE OF ODISHA JADUMANI SAHU VS	ANUP UDAYA SENAPATI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0024763/2020	BHAGABAT LENKA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
149	WP(C)/0024764/2020	LAXMIDHAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
150	WP(C)/0024765/2020	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
151	WP(C)/0024766/2020	RATIKANTA PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
152	WP(C)/0024767/2020	DILIP ORAM VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
153	WP(C)/0024768/2020	KIRAN KUMAR SAHOO VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
154	WP(C)/0024769/2020	SARAT KUMAR NAYAK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
155	WP(C)/0024770/2020	KAIKEYA BISI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
156	WP(C)/0024771/2020	ABANI KUMAR BAG VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
157	WP(C)/0024772/2020	MAYADHAR HARIJAN VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
158	WP(C)/0024773/2020	DIBAKAR JHANKAR VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
159	WP(C)/0024774/2020	KUSA MAJHI	BHASKAR SAMANTARAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0024775/2020	SUDEEPTA CHATTARJEE	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0024776/2020	D.ADINARAYAN RAO	SOUMYA MISHRA	//
		VS	VS	0
		THE NOTIFIED AREA COUNCIL		//
162	WP(C)/0024777/2020	RANDHIP KUMAR SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0024778/2020	SUJATA PARICHHA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0024779/2020	KALHA KHALKHO	B.B.ROUTRAY	//
		VS	VS	0
		THE CHIEF MANAGER STATE BANK OF INDIA		//
165	WP(C)/0024780/2020	SUBASH CHANDRA MISHRA	MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0024781/2020	ANNAPURNA PRADHAN	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0024782/2020	BIKASH CHANDRA SINHA	ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0024783/2020	CHAITANYA CHARAN NAYAK	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0024784/2020	SAILABALA DAS	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		BANK OF INDIA		//
170	WP(C)/0024785/2020	PRANA KRUSHNA PRASAD	SEKH ZAKIR HUSSAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0024786/2020	SECRETARY TO GOVERNMENT OF ODISHA UNION OF INDIA VS RAMA CHANDRA DAS	RAJ BIMAL DAS VS	// // 0 //
172	WP(C)/0024787/2020	M/S. MAA SARALA MPCs LTD VS GOVERNMENT OF INDIA	S.S.RAO VS	// 0 //
173	WP(C)/0024788/2020	DR.SAMARESHKANTI PANDAY VS THE MANAGING DIRECTOR	RAM PRASHAN DASH VS	// 0 //
174	WP(C)/0024789/2020	SUBRAT BHOI VS STATE OF ODISHA	PRATHA SARATHI NAYAK VS	// 0 //
175	WP(C)/0024790/2020	P.RAM MOHAN RAO VS UNION OF INDIA	BIJAYA KUMAR RAGADA VS	// 0 //
176	WP(C)/0024791/2020	HARI BANDHU SAHU VS THE STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
177	WP(C)/0024792/2020	PRAKASH CHANDRA PRADHAN VS THE STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
178	WP(C)/0024793/2020	PABITRA KUMAR ROUT @ PABITRA ROUT VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
179	WP(C)/0024794/2020	KISHOR CHANDRA SAMAL VS THE MANAGING DIRECTOR ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD.	SRIKAR KUMAR RATH VS	// 0 //
180	WP(C)/0024795/2020	RABIKARA KHAMARI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
181	WP(C)/0024796/2020	SHREE CHAITANYA MAHAPRABHU, SHREE BHIRAB PRASAD SUNDAR VAJRA PATTI VS STATE OF ODISHA	BHIRAB PRASAD SUNDAR VAJRA PATTI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0024797/2020	PRASANTA KUMAR KHILAR VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
183	WP(C)/0024798/2020	JYOTSNA MAYEE SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
184	WP(C)/0024799/2020	ATANU KUMAR ROUT VS ODISHA HUMAN RIGHTS COMMISSION	BISHNU PRASAD PRADHAN VS	// 0 //
185	WP(C)/0024800/2020	RAGHUNATH PANI VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
186	WP(C)/0024801/2020	SULACHANA SAHOO VS THE MANAGER OF UCO BANK	S.K.NAYAK..2 VS	// 0 //
187	WP(C)/0024802/2020	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
188	WP(C)/0024803/2020	SURYANARAYAN BEHERA VS STATE OF ODISHA	G.P.SAMAL VS	// 0 //
189	WP(C)/0024804/2020	GIRISH CHANDRA DAS VS STATE OF ODISHA	M/S P.K. RATH-1 VS	// 0 //
190	WP(C)/0024805/2020	MANJULA @ MANJULATA SAHOO VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
191	WP(C)/0024806/2020	SCHOOL MANAGING COMMITTEE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
192	WP(C)/0024807/2020	SURENDRA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
193	WP(C)/0024808/2020	SUSHANTA KUMAR PRUSTY	U.C.MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0024809/2020	RAMESH CHARAN BEHERA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0024810/2020	BHABESH CHANDRA MISHRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0024811/2020	SUBHASISH PATRO	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0024812/2020	NARENDRA KUMAR SAMAL	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0024813/2020	PUSPANJALI ROUSTRAY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024814/2020	SARADA PRASAD MISHRA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
200	WP(C)/0024815/2020	ASHISH KUMAR DWIBEDI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0024816/2020	RANJAN KUMAR MOHAPATRA	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0024817/2020	SAHID LAXMAN JUBAK SANGH(SLAJUS)	BIJAYA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0024818/2020	SUJATA PALLAI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0024819/2020	SNEHALATA SAMAL	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0024820/2020	STATE OF ODISHA ANJAN KUMAR BHANJA VS	BAMADHAR BARAL VS	// // 0
206	WP(C)/0024821/2020	STATE OF ODISHA BASANTA KUMAR DALAI VS	U.C.MISHRA VS	// // 0
207	WP(C)/0024822/2020	STATE OF ODISHA ASHOK KUMAR SAMAL VS	PRAFULLA KUMAR RATH VS	// // 0
208	WP(C)/0024823/2020	STATE OF ODISHA SUKANTA KUMAR PAL VS	PRAFULLA KUMAR RATH VS	// // 0
209	WP(C)/0024824/2020	STATE OF ODISHA RADHAKANTA SATPATHY VS	MANOJ KUMAR PANDA VS	// // 0
210	WP(C)/0024825/2020	STATE OF ODISHA BIJAY KUMAR GHADEI VS	PRAFULLA KUMAR RATH VS	// // 0
211	WP(C)/0024826/2020	STATE OF ODISHA SUNIL KUMAR PANDA VS	MANOJ KUMAR PANDA VS	// // 0
212	WP(C)/0024827/2020	STATE OF ODISHA CHANDRA KANTA KUANWAR VS	PRAFULLA KUMAR RATH VS	// // 0
213	WP(C)/0024828/2020	STATE OF ODISHA BIJOY KUMAR MOHANTY VS	MANOJ KUMAR PANDA VS	// // 0
214	WP(C)/0024829/2020	STATE OF ODISHA ANIMA PALLAI VS	PRAFULLA KUMAR RATH VS	// // 0
215	WP(C)/0024830/2020	STATE OF ODISHA SIDDHARTH PRASAD MISHRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.	DR.J.K.LENKA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0024831/2020	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
217	WP(C)/0024832/2020	SURYA NARAYAN BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
218	WP(C)/0024833/2020	SUSHANTA KABI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
219	WP(C)/0024834/2020	PRANAB KUMAR DASH VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
220	WP(C)/0024835/2020	DIPANJALI SAHOO VS STATE OF ODISHA	U.C.MISHRA VS	// 0 //
221	WP(C)/0024836/2020	HARIS CHANDRA SUNA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
222	WP(C)/0024837/2020	SANTILATA BEHURIA VS BASANTA KUMAR BEHURIA	BHAGABAN MOHANTY VS	// 0 //
223	WP(C)/0024838/2020	GOVERNING BODY OF ANCHALIKA HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	SEKONDHANTY VS	// 0 //
224	WP(C)/0024839/2020	SUSHANTA KUMAR MOHAPATRA VS STATE OF ODISHA	U.C.MISHRA VS	// 0 //
225	WP(C)/0024840/2020	MANAGING COMMITTEE OF DEBAGURU ADARSH MANDALAYA VS STATE OF ODISHA	ARKHMOHANTY VS	// 0 //
226	WP(C)/0024841/2020	SUKANTILATA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	WP(C)/0024842/2020	RUDRA SINGH	B.N.UDGATA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0024843/2020	KAILASH CHANDRA DASH	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0024844/2020	RAMA CHANDRA PRADHAN	S.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0024845/2020	SANJAY KUMAR SAMAL	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0024846/2020	SUKANTA RATH	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0024847/2020	BIBEKANANDA NAYAK	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0024848/2020	HIKIM MURMU	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0024849/2020	BICHITRANANDA MAHAPATRA	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0024850/2020	SUMAN KUMAR NAYAK	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0024851/2020	PRATISHRUTI SETHY	RAJIV KUYMAR MAHANTA	//
		VS	VS	0
		COUNCIL OF HIGHER EDUCATION		//
237	WP(C)/0024852/2020	NIRMAL KUMAR NAYAK	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0024853/2020	RAM CHANDRA MOHANTY	RAJIV KUMAR MAHANTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0024854/2020	STATE OF ODISHA SUBAS CHANDRA SAMAL VS	U.C.MISHRA VS	// // 0
240	WP(C)/0024855/2020	STATE OF ODISHA GAGAN BIHARI SAMANTARAY VS	KAILASH CHANDRA SAHOO VS	// // 0
241	WP(C)/0024856/2020	GOVERNMENT OF ODISHA MAMATA MALLIK VS	TUNA SAHU VS	// // 0
242	WP(C)/0024857/2020	STATE OF ODISHA NIRANJAN SA VS	BUDHIRAM DAS VS	// // 0
243	WP(C)/0024858/2020	SANGEETA MEHER M/S.ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
244	WP(C)/0024859/2020	STATE OF ODISHA NIRANJAN SA VS	BUDHIRAM DAS VS	// // 0
245	WP(C)/0024860/2020	SANGEETA MEHER NIRANJAN SA VS	BUDHIRAM DAS VS	// // 0
246	WP(C)/0024861/2020	BHUMI NAG DIBAKAR SAHOO VS	BUDHIRAM DAS VS	// // 0
247	WP(C)/0024862/2020	BRANCH MANAGER UCO BANK GOURANGA CHARAN SAHOO VS	BUDHIRAM DAS VS	// // 0
248	WP(C)/0024863/2020	STATE OF ODISHA MADHAB CHANDRA TRIPATHY VS	AKSHAYA KU PANDEY VS	// // 0
249	WP(C)/0024864/2020	STATE OF ODISHA M/S. SARATHI ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0024865/2020	DR.BISWANATH SAHOO VS VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJAYA KUMAR RATH VS	// 0 //
251	WP(C)/0024866/2020	RUDRANARAYAN JITBABU VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
252	WP(C)/0024867/2020	BISWANATH SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
253	WP(C)/0024868/2020	BISHNU CHARAN MALLICK VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
254	WP(C)/0024869/2020	SHANTI MISHRA VS UNION OF INDIA	K.K.SWAIN VS	// 0 //
255	WP(C)/0024870/2020	DIBAKAR SAMANTARAY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
256	WP(C)/0024871/2020	RAMA CHANDRA PATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
257	WP(C)/0024872/2020	RAJENDRA KOCHIM VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
258	WP(C)/0024873/2020	JITENDRA KUMAR DEB VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
259	WP(C)/0024874/2020	RENUKA DEHURY VS THE STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
260	WP(C)/0024875/2020	SARAT KUMAR PANDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
261	WP(C)/0024876/2020	M/S. ABS ENGINEERING AND DEVELOPERS	BHABANI PRASAD SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024877/2020	HEMANTA KUMAR SAMAL	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0024878/2020	AJAYA KUMAR SWAIN	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024879/2020	MANOJ DAS	BABITA KUMARI PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0024880/2020	RAJAGURU SRI AMIYA PRASAD PRAHARAJ	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024881/2020	M/S. SARATHI ENGINEERING AND DEVELOPE	PRABANI PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024882/2020	SAROJ KANTA ROUT	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024883/2020	KHIROD CHANDRA DASH	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024884/2020	JANARDAN BEHURIA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0024885/2020	PANDAVA SAHU	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024886/2020	BAIRAGI CHARAN MUDULI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0024887/2020	M/S. SARATHI ENGINEERING AND DEVELOPE	PRABANI PRASAD SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0024888/2020	STATE OF ODISHA HAREKRUSHNA SAHOO VS	SABYASACHI MISHRA VS	// // 0
274	WP(C)/0024889/2020	STATE OF ODISHA PANDABA CHARAN SWAIN VS	SABYASACHI MISHRA VS	// // 0
275	WP(C)/0024890/2020	STATE OF ODISHA SURAJ KUMAR DASH VS	SABYASACHI MISHRA VS	// // 0
276	WP(C)/0024891/2020	STATE OF ODISHA PITAMBAR MALLICK VS	SABYASACHI MISHRA VS	// // 0
277	WP(C)/0024892/2020	STATE OF ODISHA BANSIDHAR BARIK VS	SABYASACHI MISHRA VS	// // 0
278	WP(C)/0024893/2020	STATE OF ODISHA M/S. SARATHI ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
279	WP(C)/0024894/2020	STATE OF ODISHA SURENDRA SAHOO VS	SABYASACHI MISHRA VS	// // 0
280	WP(C)/0024895/2020	STATE OF ODISHA ANUPAMA SWAIN VS	SABYASACHI MISHRA VS	// // 0
281	WP(C)/0024896/2020	STATE OF ODISHA RAMAKANTA MISHRA VS	SABYASACHI MISHRA VS	// // 0
282	WP(C)/0024897/2020	STATE OF ODISHA NIRANJAN MOHAPATRA VS	SABYASACHI MISHRA VS	// // 0
283	WP(C)/0024898/2020	STATE OF ODISHA M/S. ABS ENGINEERING AND DEVELOPERS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0024899/2020	RAMA CHANDRA DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
285	WP(C)/0024900/2020	M/S. SARATHI ENGINEERING AND DEVELOPE VS STATE OF ODISHA	JIBABANI PRASAD SAMAL VS	// 0 //
286	WP(C)/0024901/2020	M/S. SARATHI ENGINEERING AND DEVELOPE VS STATE OF ODISHA	JIBABANI PRASAD SAMAL VS	// 0 //
287	WP(C)/0024902/2020	PRAVAT KUMAR DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
288	WP(C)/0024903/2020	NARENDRA PRASAD PANIGRAHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
289	WP(C)/0024904/2020	MANOJ KUMAR PARHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
290	WP(C)/0024905/2020	PRAMIT KUMAR NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
291	WP(C)/0024906/2020	JIBANANANDA ACHARYA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
292	WP(C)/0024907/2020	BRAJANANDA MALLICK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
293	WP(C)/0024908/2020	DYIJABAR KANDI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
294	WP(C)/0024909/2020	KAMALAKANTA KARAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
295	WP(C)/0024910/2020	TANUJA KHATUN	B.MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0024911/2020	SURESH CHANDRA PARIDA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0024912/2020	SANTIPRIYA BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0024913/2020	SHIKSHYANIKA MALLIK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0024914/2020	CHITTARANJAN SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0024915/2020	PABITRA MOHAN SAMANTARAY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0024916/2020	SABITA SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0024917/2020	RESIMI BIBI	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0024918/2020	M/S. JSW STEELS LTD.	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0024919/2020	RASMITA SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0024920/2020	AJAYA KUMAR SAHU	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0024921/2020	SUSANTA KUMAR SAMANTARAY	MANAS RANJAN PADHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0024922/2020	STATE OF ODISHA RAMAKANTA SAHOO VS	MANAS RANJAN PADHI VS	// // 0
308	WP(C)/0024923/2020	STATE OF ODISHA RASHIDA BIBI VS	B.MOHAPATRA VS	// // 0
309	WP(C)/0024924/2020	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	MANAS RANJAN PADHI VS	// // 0
310	WP(C)/0024925/2020	STATE OF ODISHA SUSANTA KUMAR DAS VS	MANAS RANJAN PADHI VS	// // 0
311	WP(C)/0024926/2020	STATE OF ODISHA SURANJAN BEHERA VS	MANAS RANJAN PADHI VS	// // 0
312	WP(C)/0024927/2020	STATE OF ODISHA LAXMIPRIYA DEI VS	MANAS RANJAN PADHI VS	// // 0
313	WP(C)/0024928/2020	STATE OF ODISHA MAMATA KUMARI GHADEI VS	MANAS RANJAN PADHI VS	// // 0
314	WP(C)/0024929/2020	STATE OF ODISHA MIHIR KUMAR PARIDA VS	MANAS RANJAN PADHI VS	// // 0
315	WP(C)/0024930/2020	STATE OF ODISHA CHAITANYA BEHERA VS	MANAS RANJAN PADHI VS	// // 0
316	WP(C)/0024931/2020	STATE OF ODISHA ASHOK KUMAR MAHAPATRA VS	MANAS RANJAN PADHI VS	// // 0
317	WP(C)/0024932/2020	STATE OF ODISHA M/S. SWAYIN AND ASSOCIATES VS UNION BANK OF INDIA	SIDHARTH SHANKAR PADHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0024933/2020	SHESADEV SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
319	WP(C)/0024934/2020	SASMITA BEHERA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
320	WP(C)/0024935/2020	RIANA BIBI VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
321	WP(C)/0024936/2020	SUDARSAN SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
322	WP(C)/0024937/2020	PRAMODESH BARIK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
323	WP(C)/0024938/2020	BRAJABANDHU KANDI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
324	WP(C)/0024939/2020	PHAKIR CHARAN SWAIN VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
325	WP(C)/0024940/2020	SULACHANA NAYAK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
326	WP(C)/0024941/2020	BABA SATYANANDA DAS VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
327	WP(C)/0024942/2020	SK. SAMSUDDIN HAZARI VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
328	WP(C)/0024943/2020	SABITA ROUT VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
329	WP(C)/0024944/2020	TUKUNA DASH	MANAS RANJAN PADHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0024945/2020	RASHMI CHAND	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0024946/2020	BHRAMARBAR JALLY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024947/2020	RAMESH CHANDRA JALLY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024948/2020	SUDHIR KUMAR SAMANTARAY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0024949/2020	LAXMIDHAR BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0024950/2020	GANAPATI DAS	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0024951/2020	PARSURAM SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0024952/2020	SK. SHOUKAT ALLI	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024953/2020	SULOCHANA SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0024954/2020	BISWORANJAN CHAHATARAY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0024955/2020	DEBASUMITRA SATAPATHY	MANAS RANJAN PADHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0024956/2020	STATE OF ODISHA ROJALINI SAHOO VS	MANAS RANJAN PADHI VS	// // 0
342	WP(C)/0024957/2020	STATE OF ODISHA MOBARAK KHAN VS	B.MOHAPATRA VS	// // 0
343	WP(C)/0024958/2020	STATE OF ODISHA JAGANNATH NAYAK VS	P.C.ACHARYA VS	// // 0
344	WP(C)/0024959/2020	STATE OF ODISHA PADAMA LOCHAN DAS VS	P.C.ACHARYA VS	// // 0
345	WP(C)/0024960/2020	STATE OF ODISHA BABITA BEHERA VS	P.C.ACHARYA VS	// // 0
346	WP(C)/0024961/2020	STATE OF ODISHA BIMALA SAHOO VS	P.C.ACHARYA VS	// // 0
347	WP(C)/0024962/2020	STATE OF ODISHA BIDYADHAR DAS VS	P.C.ACHARYA VS	// // 0
348	WP(C)/0024963/2020	STATE OF ODISHA SURAMA PANI VS	P.C.ACHARYA VS	// // 0
349	WP(C)/0024964/2020	STATE OF ODISHA ARJUN CHARAN PATRA VS	P.C.ACHARYA VS	// // 0
350	WP(C)/0024965/2020	STATE OF ODISHA SUNIL KUMAR MISHRA VS	P.C.ACHARYA VS	// // 0
351	WP(C)/0024966/2020	STATE OF ODISHA PRASANNA KUMAR SAHU VS STATE OF ODISHA	P.C.ACHARYA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0024967/2020	BABUDHAR MALIK VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
353	WP(C)/0024968/2020	ILA DAS VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
354	WP(C)/0024969/2020	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
355	WP(C)/0024970/2020	SUJATA MISHRA VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
356	WP(C)/0024971/2020	PRANANTI MOHAPATRA VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
357	WP(C)/0024972/2020	RADHIKA BEHERA VS STATE OF ODISHA	AMBIKA BALLAV MALLICK VS	// 0 //
358	WP(C)/0024973/2020	ALOK KUMAR SARANGI VS UNION OF INDIA	GOPINATH MISHRA VS	// 0 //
359	WP(C)/0024974/2020	MAMATA SAMANTARAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
360	WP(C)/0024975/2020	RUKMANI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
361	WP(C)/0024976/2020	SANJITA GHADEI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
362	WP(C)/0024977/2020	SAUDAMINI DASH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
363	WP(C)/0024978/2020	KISHORE KUMAR MOHAPATRA	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0024979/2020	AJOY KUMAR DWIBEDI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024980/2020	PANKAJINI DWIBEDI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024981/2020	SARVICE CHANDRA MOHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024982/2020	SRINIVAS SAMANTARAY	TUSARKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024983/2020	BHAKTABANDHU MOHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024984/2020	ISWAR CHANDRA MOHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0024985/2020	RAJA KUMAR SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0024986/2020	NAKUL CHANDRA MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0024987/2020	SARAT CHANDRA NAYAK	ASHOK KU.MOHAPATRA (1)	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0024988/2020	NRUSINGHA CHARAN MOHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024989/2020	LALIT NARAYAN MOHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0024990/2020	STATE OF ODISHA RITANJALI PATI VS	DURGESH NARAYAN RATH VS	// // 0
376	WP(C)/0024991/2020	STATE OF ODISHA RAJENDRA KUMAR MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
377	WP(C)/0024992/2020	STATE OF ODISHA SURYA NARAYAN SETHI VS	DURGESH NARAYAN RATH VS	// // 0
378	WP(C)/0024993/2020	STATE OF ORISSA PUSPITARANI RANASINGH VS	DURGESH NARAYAN RATH VS	// // 0
379	WP(C)/0024994/2020	STATE OF ORISSA PITAMBAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
380	WP(C)/0024995/2020	STATE OF ODISHA SUKANTA KUMAR BHUYAN VS	DURGESH NARAYAN RATH VS	// // 0
381	WP(C)/0024996/2020	STATE OF ODISHA SANTOSH KUMAR MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
382	WP(C)/0024997/2020	STATE OF ODISHA MANOJ KUMAR PANDA VS	AMIT KUMAR SAA VS	// // 0
383	WP(C)/0024998/2020	STATE OF ODISHA MADHUSUDAN MAHANTA VS	AMIT KUMAR SAA VS	// // 0
384	WP(C)/0024999/2020	STATE OF ODISHA JAGANNATH MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
385	WP(C)/0025000/2020	STATE OF ODISHA MALAYA KUMAR BISWAL VS STATE OF ODISHA	P.N.MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0025001/2020	PRATAP CHANDRA DIKSHIT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
387	WP(C)/0025002/2020	SRINIBAS BALIARSINGH VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
388	WP(C)/0025003/2020	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
389	WP(C)/0025004/2020	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
390	WP(C)/0025005/2020	SUSANTA KUMAR BAIRIGANJAN VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
391	WP(C)/0025006/2020	SHYAM SUNDAR DASH VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
392	WP(C)/0025007/2020	BISHNU MUDULI VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
393	WP(C)/0025008/2020	KESHAB CHANDRA MISHRA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
394	WP(C)/0025009/2020	PRAVAT RANJAN PRUSTY VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
395	WP(C)/0025010/2020	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
396	WP(C)/0025011/2020	ASHOK KUMAR PARIDA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
397	WP(C)/0025012/2020	JALADHAR BEHERA	P.N.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0025013/2020	KIRTTAN BIHARI NAYAK	B.N.PARIDA	//
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0025014/2020	KALPANA NARENDRA	P.N.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0025015/2020	KRUSHNA CHANDRA KAR	P.N.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
401	WP(C)/0025016/2020	KISHORE KUMAR SAHOO	P.N.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
402	WP(C)/0025017/2020	KEDARNATH PATAJOSI	B.N.PARIDA	//
		VS	VS	()
		STATE OF ODISHA		//
403	WPCRL/0000093/2020	SARBESWAR JENA	PRASANTA KUMAR NANDA	BRAHMAGIRI /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	WPCRL/0000094/2020	PRAMILA JENA	NITYANANDA PANDA	JAJPUR TOWN /294 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	WPCRL/0000095/2020	TAPASH KUMAR MOHAPATRA	DEBASIS TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011744/2020	MANAS RANJAN GHADAI	P.R.SINGH	DHENKANAL SADAR /418 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011745/2020	PRAYER SAHU	BIJAYANANDA DASH	MAHILA P.S. BUXIBAZAR /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011746/2020	SANTOSH KUMAR SAHOO	JAYADEBA BEHERA	AUL /157 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0011747/2020	STATE OF ODISHA ANANDA SWAIN VS	GOPINATH MISHRA VS	// SEA BEACH /96 /2020 ()
410	ABLAPL/0011748/2020	STATE OF ODISHA RABINDRA DAS @ RABI DAS @ RABI JENA VS	MD.G.MADANI VS	// BHADRAK TOWN /263 /2020 ()
411	ABLAPL/0011749/2020	STATE OF ODISHA BISWARANJAN ROUT VS	MD.G.MADANI VS	// DHAMNAGAR /194 /2020 ()
412	ABLAPL/0011750/2020	STATE OF ODISHA RANAJIT @ RANAJIT PARIDA VS	MD.G.MADANI VS	// BHADRAK RURAL /547 /2020 ()
413	ABLAPL/0011751/2020	STATE OF ODISHA KAILASH CHANDRA PANDA VS	MD.G.MADANI VS	// BHADRAK TOWN /257 /2020 ()
414	ABLAPL/0011752/2020	STATE OF ODISHA SARAT BEHERA VS	SAMARENDRA MOHANTY VS	// BYREE /100 /2020 ()
415	ABLAPL/0011753/2020	STATE OF ODISHA BRAJA KISHORE PRADHAN @ BRAJABANDHU PRADHAN VS	DEBANKAN SAHOO VS	// RAJNAGAR /212 /2019 ()
416	ABLAPL/0011754/2020	STATE OF ODISHA LAXMIPRIYA @ LAXMI PAL VS	SAMARENDRA MOHANTY VS	// JENAPUR /178 /2020 ()
417	ABLAPL/0011755/2020	STATE OF ODISHA JALU @ SUDHANSU MOHANTY VS	BISHNU PRASAD PRADHAN VS	// GONDIA /186 /2020 ()
418	ABLAPL/0011756/2020	STATE OF ODISHA SAHADEV SAHOO VS	JAYADEBA BEHERA VS	// RANPUR /241 /2020 ()
419	ABLAPL/0011757/2020	STATE OF ODISHA KUHURE PRADHAN @ BRUNDABANA PRADHAN VS	NAVASH CHANDRA JENA VS	// BARKOTE /254 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0011758/2020	PRAFULLA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /94 /2020 () //
421	ABLAPL/0011759/2020	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CH. JENA VS	TALASARI MARINE /53 /2020 () //
422	ABLAPL/0011760/2020	MANOJ KUMAR PRADHAN @ LIKU PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARKOTE /254 /2020 () //
423	ABLAPL/0011761/2020	SK. SAJAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /193 /2020 () //
424	ABLAPL/0011762/2020	LILABATI PATRA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	HARICHANDANPUR /96 /2020 () //
425	ABLAPL/0011763/2020	UDAYNATH MURMU VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	UDALA /58 /2020 () //
426	ABLAPL/0011764/2020	MAHESWAR PRADHAN VS STATE OF ODISHA	GOUTAM CH ROUT VS	KHAPRAKHOL /175 /2020 () //
427	ABLAPL/0011765/2020	PINTA @ RAJESH KUMAR BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /306 /2020 () //
428	ABLAPL/0011766/2020	UMAKANTA BEHERA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	PATKURA /213 /2020 () //
429	ABLAPL/0011767/2020	DOLAGOBINDA JENA VS STATE OF ODISHA	PRADEEP KU DASH VS	KENDRAPARA /204 /2020 () //
430	ABLAPL/0011768/2020	SANKAR HINDIA @ HANDIA VS STATE OF ODISHA	ASIT KU JENA VS	MATHILI /130 /2020 () //
431	ABLAPL/0011769/2020	HARSHIT DHALLI @ SIBU DHALI	SMRUTI RANJAN MOHAPATRA	ORKEL /91 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0011770/2020	TAREKESWAR BARIK @ GUNA BARIK	K.C.RAJGURU MOHAPATRA	NAYAPALLI P.S. /259 /2019
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0011771/2020	AJIT KUMAR SIAL	B.PANIGRAHI	//0
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0011772/2020	GIRIDHARI MOHANTY	SAMVIT MOHANTY	NAUGAON /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0011773/2020	P. DEBENDRA ACHARY	Sibananda Patra	DELANGA /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0011774/2020	PANDABA PATRA	RADHARAMAN DAS NAYAK	HARICHANDANPUR /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0011775/2020	ARABINDA OJHA @ BABULU OJHA	SAMVIT MOHANTY	BALIKUDA /215 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0011776/2020	SUKANTA @ SUKADEV ROUT	BIJAYANANDA DASH	KANDARPUR /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0011777/2020	BANTY @ SWAVIMAN SAGARJYOTI JENA	PRAMOD KUMAR JENA	JALESWAR /368 /2019
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0011778/2020	SUBA NAHAK @ NAYAK	SURESH KUMAR PANDA	TANGI (KHURDA) /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0011779/2020	PRADEEP PATTAYAT	PRAMOD KUMAR JENA	SINGLA /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0011780/2020	G.GOURI @ B.GOURI @ GANTIYADA GOURI	BIRAJA PRASANNA DAS	RAYAGADA G.R.P. /226 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0011781/2020	STATE OF ODISHA SANATAN NAYAK VS	RAJENDRA KUMAR DASH VS	// MANGALPUR /374 /2020 ()
444	ABLAPL/0011782/2020	STATE OF ODISHA DAMBARU @ DAMBARUDHARA SAHOO VS	HIMANSHU BHUSAN SUTAR VS	// JODAPADAR /109 /2020 ()
445	ABLAPL/0011783/2020	STATE OF ODISHA SAMIRA SETHI VS	B.K.SWAIN VS	// MARSHAGHAI /213 /2020 ()
446	ABLAPL/0011784/2020	STATE OF ODISHA ANIRUDHA ROUT VS	MANORANJAN MOHAPATRA VS	// BHADRAK TOWN /230 /2020 ()
447	ABLAPL/0011785/2020	STATE OF ODISHA DAMAYANTI SAHOO VS	KHIROD K. ROUT VS	// AUL /186 /2020 ()
448	ABLAPL/0011786/2020	STATE OF ODISHA AJAY KUMAR OJHA @ KATIA VS	RAJENDRA NARAYAN ROUT VS	// BETNOTI /213 /2020 ()
449	ABLAPL/0011787/2020	STATE OF ODISHA PRAFULLA SAMAL VS	BIJAYA KUMAR RAGADA VS	// CHOUDWAR /405 /2020 ()
450	ABLAPL/0011788/2020	STATE OF ODISHA MOHINI PRADHAN VS	DHIRENDRA KU MOHAPATRA VS	// SUNDARGARH SADAR /216 /2020 ()
451	ABLAPL/0011789/2020	STATE OF ODISHA CHITTARANJAN BHUKTA VS	BISWA PRAKASH DHAL VS	// DEOGARH /221 /2020 ()
452	ABLAPL/0011790/2020	STATE OF ODISHA LITU @ SRIKANTA BEHERA VS	P.K.MISHRA VS	// DHAMNAGAR /95 /2018 ()
453	ABLAPL/0011791/2020	STATE OF ODISHA ANURADHA BHUKTA @ GURU VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// DEOGARH /221 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :25/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0011792/2020	ASHOK SUBUDHI VS STATE OF ODISHA	N.SAHANI VS	CHANDAPUR /90 /2020 () //
455	ABLAPL/0011793/2020	AKHAY KUMAR ROUT VS STATE OF ODISHA	RAMESH KUMAR MALLICK VS	BADAMBADI /243 /2017 () //
456	ABLAPL/0011794/2020	AJAY JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /284 /2020 () //
457	ABLAPL/0011795/2020	SANGRAM BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /357 /2020 () //
458	ABLAPL/0011796/2020	BIJAY KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /140 /2020 () //
459	ABLAPL/0011797/2020	SK.MUNTAZ ALLI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /193 /2020 () //
460	ABLAPL/0011798/2020	SADASHIB MALLICK VS STATE OF ODISHA	GOKULANANDA MOHAPATRA VS	BALIPATNA /273 /2020 () //
461	ABLAPL/0011799/2020	WASITI DINABANDHU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /199 /2020 () //
462	ABLAPL/0011800/2020	HARAPRASANA MISHRA VS STATE OF ODISHA	GOBARDHAN PUJARI VS	MAHILA P.S.(BBSR) /17 /2020 () //
463	ABLAPL/0011801/2020	ABINASH MEHER VS STATE OF ODISHA	ANURAG PATI VS	LARAMBA /118 /2020 () //
464	ABLAPL/0011802/2020	BHAGIRATHI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JARAPADA /196 /2018 () //
465	ABLAPL/0011803/2020	SANJAYA PRADHAN	JYOTIRMAYA SAHOO	BADABAZAR /35 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0011804/2020	GHASINATH SAHOO	RABINDRA NATH PRUSTY	NAKTIDEUL /134 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0011805/2020	AKHILA KUMAR PANDA	JYOTIRMAYA SAHOO	PATKURA /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0011806/2020	SUDHANSU BEHERA	P.K.BEHERA	MARSHAGHAI /192 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0011807/2020	B.RAJA REDDY	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0011808/2020	LINKAN KUMAR NAYAK	SIDDHARTHA PRASAD MISHRA	LAIKERA /272 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0011809/2020	SANATAN DAS	JYOTIRMAYA SAHOO	GRAM GANJAM /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0011810/2020	BIJAY KUMAR SAMANTRAY	DUSHMANTA SAHOO	JANKIA P.S. /185 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0011811/2020	SAUDAMINI NAYAK	SIDDHARTH PRASAD MISHRA	LAIKERA /272 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0011812/2020	MANJULATA SAHOO	SANGRAM KESHARI ROUT	NIHALPRASAD /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0011813/2020	BHABANI PRASAD NANDA @ TIKI NANDA	SATYARANJAN MOHAPATRA	AIR FIELD P.S. /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0011814/2020	SABITARANI MALLICK	RAMANI KANTA PATTANAIAK	PURIGHAT /196 /2020
		VS	VS	()

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FILING REPORT AS ON :25/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0011815/2020	STATE OF ODISHA KAHNU CHARAN MUKHARI VS	MONOMOY BASU VS	// BHOGRAI /169 /2020 ()
478	ABLAPL/0011816/2020	STATE OF ODISHA PUSPAMITRA BEHERA VS	J.K.KHUNTIA VS	// BALASORE TOWN /208 /2020 ()
479	ABLAPL/0011817/2020	STATE OF ODISHA PAMUAA @ PRAMOD SAMAL VS	PRABHAT KUMAR PRAHARAJ VS	// CHOUDWAR /449 /2020 ()
480	ABLAPL/0011818/2020	STATE OF ODISHA BRAMHA @ BARMHANANDA SAMAL VS	DEBASIS MISHRA VS	// RAMACHANDAPUR /144 /2020 ()
481	ABLAPL/0011819/2020	STATE OF ODISHA RABI NANDA VS	RAMDAS ACHARY VS	// BOLANI /32 /2020 ()
482	ABLAPL/0011820/2020	STATE OF ODISHA PINTU @ MAHENDRA BINDHANI VS	BIKRAM CHANDRA GHADEI VS	// BALASORE TOWN /175 /2020 ()
483	ABLAPL/0011821/2020	STATE OF ODISHA AMIR KUMAR BAGH VS	TUKUNA KUMAR MISHRA VS	// RAYAGADA TOWN /297 /2020 ()
484	ABLAPL/0011822/2020	STATE OF ODISHA SUNIL KUMAR KHADANGA VS	HAREKRUSHNA DASH VS	// B.SINGHPUR /103 /2019 ()
485	ABLAPL/0011823/2020	STATE OF ODISHA GOVINDA KHARA VS	ASIT KU JENA VS	// //0 ()
486	ABLAPL/0011824/2020	STATE OF ODISHA L.BABAJI VS	JYOTIRMAYA SAHOO VS	// MARINE PS AT ARJIPALLI /13 /2020 ()
487	ABLAPL/0011825/2020	STATE OF ODISHA BIMALA SINGH VS STATE OF ODISHA	ASIT KU JENA VS	// SIMULIA /116 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0011826/2020	KARTIK SETHY VS STATE OF ODISHA	AMULYA MOHANTY VS	DHAULI PS /97 /2020 () //
489	ABLAPL/0011827/2020	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	AJIT KUMAR JENA VS	MALKANGIRI /49 /2020 () //
490	ABLAPL/0011828/2020	BUTU @ LAXMIDHAR BHUTIA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /178 /2020 () //
491	ABLAPL/0011829/2020	NIRANJAN KUMAR RAUTARAYA VS STATE OF ODISHA	P.B.MOHAPATRA VS	/ /0 () //
492	ABLAPL/0011830/2020	KAMA SETHY @ KAMADEB SETHY VS STATE OF ODISHA	ANIRUDHA DAS VS	GONDIA /194 /2020 () //
493	ABLAPL/0011831/2020	KULAMANI BHUYAN VS STATE OF ODISHA	PARSURAM DAS VS	BANKI /254 /2020 () //
494	ABLAPL/0011832/2020	ABDUL MANNAN@MONU PATHAN VS STATE OF ODISHA	ANITA SAHOO VS	JONK /168 /2020 () //
495	ABLAPL/0011833/2020	GHASINATH SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	NAKTIDEUL /131 /2020 () //
496	ABLAPL/0011834/2020	SUNYABASI SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	NAKTIDEUL /134 /2020 () //
497	ABLAPL/0011835/2020	MITU @ NARENDRA BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /306 /2020 () //
498	ABLAPL/0011836/2020	TAPAN PANI VS STATE OF ODISHA	SOMANATH SATAPATHY VS	GUNUPUR /133 /2020 () //
499	ABLAPL/0011837/2020	RAJENDRA BISWAL @ RAJENDRA KUMAR BISWAL	SWAMI NANDA	INDUASTRIAL,NISA /169 /2020

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0011838/2020	LAXMAN NAYAK	B.R.SWAIN	BANSADA /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0011839/2020	SAROJ KUMAR DAS	J.RATH	BIDANASI /201 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0011840/2020	DIPU @ BINOD DAS	J.K.KHUNTIA	SAHADEV KHUNTA /233 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0011841/2020	BIJEN KUMAR BAGHAR	B.B.ROUTRAY	BOUDH /192 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0011842/2020	MANOJ KUMAR DAS	J.K.KHUNTIA	BALASORE SADAR /262 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0011843/2020	M. MAHESH KUMAR	B.B.ROUTRAY	ANGUL TOWN /1096 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0011844/2020	PRABHASHIS BEHERA	J.K.KHUNTIA	BALASORE TOWN /208 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0011845/2020	RANJAN NAIK	B.B.ROUTRAY	BIJEPUR /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0011846/2020	KAJAL GHOSH	B.S.DASPARIDA	BRAJARAJNAGAR /361 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0011847/2020	MANGULIA JENA	SANGRAM KESHARI ROUT	NANDIPADA /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0011848/2020	BHUBANANDA DAS	B.S.DASPARIDA	BALASORE VIGILANCE /25 /2020
		VS	VS	()

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FILING REPORT AS ON :25/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0011849/2020	STATE OF ODISHA(VIG.) SARBESWAR BEHERA VS	KARUNAKAR GAYA VS	// ASTARANGA /76 /2020 ()
512	ABLAPL/0011850/2020	STATE OF ODISHA SK. BULA VS	J.P.TRIVEDI VS	// BARANGA /96 /2020 ()
513	ABLAPL/0011851/2020	STATE OF ODISHA SURYAKANTA BARAL VS	SATYA RANJAN MULIA VS	// CHAULIAGANJA /316 /2020 ()
514	ABLAPL/0011852/2020	STATE OF ODISHA SANTOSH KUMAR PATRA @ SANTOSH PATRA VS	S.K.BHANJADEO VS	// / /0 ()
515	ABLAPL/0011853/2020	STATE OF ODISHA MIKU @ SOUMAYA RANJAN JENA VS	P.R.SINGH VS	// DHENKANAL SADAR /418 /2020 ()
516	ABLAPL/0011854/2020	STATE OF ODISHA AKHAYA KUMAR SAHOO VS	SATYA RANJAN MULIA VS	// CHAULIAGANJA /187 /2020 ()
517	ABLAPL/0011855/2020	STATE OF ODISHA MANOJ KUMAR MAJHI VS	SUBHRANSHU DASH VS	// NAYAPALLI P.S. /352 /2020 ()
518	ABLAPL/0011856/2020	STATE OF ODISHA PIRA BHOINA VS	SAROJ KUMAR MISHRA VS	// SUBALAYA /69 /2020 ()
519	ABLAPL/0011857/2020	STATE OF ODISHA SUDHI RANJAN MAHARANA VS	MANMAYA KUMAR DASH VS	// TANGI /157 /2020 ()
520	ABLAPL/0011858/2020	STATE OF ODISHA BINOD SWAIN VS	GOPINATH MISHRA VS	// SEA BEACH /96 /2020 ()
521	ABLAPL/0011859/2020	STATE OF ODISHA KARTIKA NAIK@ NAYAK VS	B.R.TRIPATHY VS	// RAIRAKHOL /136 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0011860/2020	MUNU PRADHAN VS STATE OF ODISHA	PRAHALLADA SAHU VS	PHULBANI SADAR /85 /2020 () //
523	ABLAPL/0011861/2020	DEEPAK DIGAL VS STATE OF ODISHA	SUBHRANSHU DASH VS	NAYAPALLI P.S. /352 /2020 () //
524	WPC(OAC)/0003701/2012	PRATIVA MANJARI ROUT VS STATE OF ODISHA	M/S.JAYANT KUMAR RATH VS	// () //
525	CONTC(CPC)/0000126/2016	NAMITA SAMANTARAY VS STATE OF ODISHA	M/S.KALI PRASANNA MISHRA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :25/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	25/2020 WPCRL/38/2020	SONU @ KAMLESH GHOSH-MP	SASIM AJITAV PATTNAIK
2	99/2020 MATA/88/2020	PABITRA KUMAR MISHRA-MP	SWARUP KUMAR PATNAIK
3	161/2020 CRLMP/162/2019	BUDHIA BEHERA-MP	M/S.SUBHRANSU BHUSAN MOHANTY
4	180/2020 RPFAM/113/2020	SUKANTA KUMAR ROUT-MP	SUDHANSHU SEKHAR PRATAP
5	452/2020 CRLREV/391/2020	SURENDRA @ SURI HARIJAN-MP	ARIJEET MISHRA
6	453/2020 CRLREV/391/2020	SURENDRA @ SURI HARIJAN-MP	ARIJEET MISHRA
7	454/2020 CRLREV/391/2020	SURENDRA @ SURI HARIJAN-MP	ARIJEET MISHRA
8	509/2020 CMP/1/2018	surendra nath singh-MP	M/S.PRAFULLA KUMAR RATH
9	628/2020 FAO/664/2020	MADAN MOHAN DAS-MP	DURGESH NARAYAN RATH
10	629/2020 FAO/665/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD-MP	SANJIV KUMAR MOHANTY
11	630/2020 FAO/602/2020	SUNIL K DALWANI @ SUNIL DALWANI-MP	MS. PRATYUSA NAIDU
12	897/2020 BLAPL/5654/2020	RANJAN BEHERA-MP	SITI KANT MISHRA
13	898/2020 BLAPL/6869/2020	PURUSOTTAM SAHOO @ ALAKA MOHAPATRA-MP	ASHWINI KUMAR DAS
14	899/2020 BLAPL/4434/2020	BIJAY DEY @ CHHUNIA-MP	PRAVASH CH.JENA
15	900/2020 BLAPL/7971/2019	BABULA KUMAR SENAPATI-MP	M/S.PRATYUSHA NAIDU
16	901/2020 BLAPL/2815/2020	MUJEEB KHAN-MP	AMULYA RATNA PANDA
17	902/2020 BLAPL/6106/2020	ADAM DIGAL-MP	S.K.BHANJADEO
18	903/2020 BLAPL/10761/2019	SUNIL SHARMA-MP	ANIRUDHA DAS
19	904/2020 BLAPL/914/2020	SUNIL KUMAR MAHANTA-MP	DEBASIS MISHRA
20	904/2020 CRLMC/1014/2020	JEET @ ABHIJIT MOHURIA-MP	MADAN SUNDAR BEHERA
21	905/2020 BLAPL/6830/2020	KAWAR NAVNEET SINGH-MP	AMIT PRASAD BOSE
22	905/2020 CRLMC/1386/2020	SIBARAM @ SHIVARAM BEHERA-MP	DIBYA JYOTI SAHOO
23	906/2020 BLAPL/4898/2019	PINTU PRADHAN-MP	AMULYA RATNA PANDA
24	906/2020 CRLMC/1387/2020	ACHYUT KUMAR BEHERA @ BIPIN BEHERA-MP	SUSANT KUMAR BARAL
25	907/2020 BLAPL/5694/2020	KUSHA BEHERA-MP	BIKRAM CHANDRA GHADEI
26	907/2020	SUNYABASI SAHU-MP	RABINDRA NATH PRUSTY

27	CRLMC/1388/2020 908/2020	PARIMALA CH. PATRA-MP	PRAMOD KUMAR JENA
28	CRLMC/679/2020 1093/2020	ICICI LOMBARD MOTOR INSURANCE CO. LTD-MP	JAYASANKAR MISHRA
29	MACA/660/2020 1094/2020	ICICI LOMBARD MOTOR INSURANCE CO. LTD-MP	JAYASANKAR MISHRA
30	MACA/660/2020 1095/2020	MANAGER,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD-MP	ANAND DUTTA
31	MACA/661/2020 1096/2020	MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD-MP	ANAND DUTTA
32	MACA/662/2020 1097/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	ANAND DUTTA
33	MACA/663/2020 1098/2020	MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD-MP	ANAND DUTTA
34	MACA/662/2020 1099/2020	MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD-MP	ANAND DUTTA
35	MACA/662/2020 1100/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	ANAND DUTTA
36	MACA/664/2020 1101/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD-MP	PRAKASH KUMAR MOHANTY
37	MACA/648/2020 1102/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD-MP	PRAKASH KUMAR MOHANTY
38	MACA/648/2020 1103/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD-MP	PRAKASH KUMAR MOHANTY
39	MACA/647/2020 1104/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LTD-MP	PRAKASH KUMAR MOHANTY
40	MACA/646/2020 1105/2020	M/S.NATIONAL INSURANCE COMPANY LTD.-MP	PRAKASH KUMAR MOHANTY
41	MACA/645/2020 1106/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO LTD-MP	PRAKASH KUMAR MOHANTY
42	MACA/608/2020 1107/2020	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
43	MACA/527/2020 1108/2020	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
44	MACA/529/2020 1109/2020	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
45	MACA/528/2020 1110/2020	ORISSA STATE ROAD TRANSPORT CORPORATION, OLD BUDAPEST SHORE	ANAND SAHOO
46	MACA/634/2020 1225/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
47	WA/562/2020 1226/2020	PRINCIPAL,COLLEGE OF ENGINEERING AND TECHNOLOGY	SYBIL PALIT
48	WA/563/2020 1227/2020	PRINCIPAL,COLLEGE OF ENGINEERING AND TECHNOLOGY	SYBIL PALIT
49	WA/563/2020 1230/2020	GOVT. OF INDIA-MP	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA,OH)
50	WA/564/2020 1231/2020	GOVT. OF INDIA-MP	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA,OH)
51	WA/565/2020 1232/2020	GOVT. OF INDIA-MP	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA,OH)
52	WA/566/2020 1233/2020	GOVT. OF INDIA-MP	A.K.BOSE(ASGI)
53	WA/567/2020 1234/2020	GOVT. OF INDIA-MP	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA,OH)
54	WA/568/2020 1235/2020	GOVT. OF INDIA-MP	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA,OH)
55	WA/569/2020 1236/2020	GOVT. OF INDIA-MP	A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA,OH)
56	WA/570/2020 11096/2020	SANTOSH NAIK-MP	TRILOCHAN NANDA
57	WP(C)/24738/2020 11097/2020	MIRZA GAYAS BEIG-MP	MIRRA GHOSE
	WP(C)/24754/2020		

58	11098/2020 WP(C)/24777/2020	RANDHIP KUMAR SWAIN-MP	K.K.SWAIN
59	11099/2020 WP(C)/24778/2020	SUJATA PARICHHA-MP	K.K.SWAIN
60	11100/2020 WP(C)/24781/2020	ANNAPURNA PRADHAN-MP	BISWABIHARI MOHANTY
61	11101/2020 WP(C)/24783/2020	CHAITANYA CHARAN NAYAK-MP	DAYANANDA MOHAPATRA
62	11102/2020 WP(C)/24786/2020	UNION OF INDIA-MP	RAJ BIMAL DAS
63	11103/2020 WP(C)/24787/2020	M/S. MAA SARALA MPSC LTD-MP	S.S.RAO
64	11104/2020 WP(C)/24788/2020	DR.SAMARESHKANTI PANDAY-MP	RAM PRASHAN DASH
65	11105/2020 WP(C)/24789/2020	SUBRAT BHOI-MP	PRATHA SARATHI NAYAK
66	11106/2020 WP(C)/24791/2020	HARI BANDHU SAHU-MP	KISHORE KUMAR MISHRA
67	11107/2020 WP(C)/24790/2020	P.RAM MOHAN RAO-MP	BIJAYA KUMAR RAGADA
68	11108/2020 WP(C)/24792/2020	PRAKASH CHANDRA PRADHAN-MP	KISHORE KUMAR MISHRA
69	11109/2020 WP(C)/14924/2020	M/S HARISH CHANDRA MAJHI-MP	PRABODHA CH. NAYAK
70	11110/2020 WP(C)/14924/2020	M/S HARISH CHANDRA MAJHI-MP	PRABODHA CH. NAYAK
71	11112/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	RAMACHANDRA PANIGRAHY
72	11113/2020 WP(C)/24799/2020	ATANU KUMAR ROUT-MP	BISHNU PRASAD PRADHAN
73	11114/2020 WP(C)/17163/2020	M/S.PANDA INFRAPROJECT LIMITED-MP	DEBENDRA KUMAR DWIBEDI
74	11115/2020 WP(C)/18509/2020	M/S.ZPLUS SURAKHYA SEVA-MP	BISHNU PRASAD PRADHAN
75	11116/2020 WP(C)/22312/2020	BISESWAR TUDU-MP	BIMBISAR DASH
76	11117/2020 WP(C)/22312/2020	BISESWAR TUDU-MP	BIMBISAR DASH
77	11118/2020 WP(C)/17622/2020	M/S.SARAT CHATERJEE AND PVT.LTD-MP	M/S.AMIT PATTANAIAK
78	11119/2020 WP(C)/24805/2020	MANJULA @ MANJULATA SAHOO-MP	SATYABRATA SAHOO
79	11120/2020 WP(C)/24806/2020	SCHOOL MANAGING COMMITTEE-MP	SAMEER KUMAR DAS
80	11121/2020 WP(C)/24809/2020	RAMESH CHARAN BEHERA-MP	JITENDRA KUMAR DIGAL
81	11122/2020 WP(C)/24811/2020	SUBHASISH PATRO-MP	GYANENDRA KUMAR TRIPATHY
82	11123/2020 WP(C)/24830/2020	SIDDHARTH PRASAD MISHRA-MP	DR.J.K.LENKA
83	11124/2020 WP(C)/24832/2020	SURYA NARAYAN BEHERA-MP	GYANENDRA KUMAR TRIPATHY
84	11125/2020 WP(C)/18719/2020	DR.MANOJ KUMAR MEHER-MP	S.D.ROUTRAY
85	11126/2020 WP(C)/24837/2020	SANTILATA BEHURIA-MP	BHAGABAN MOHANTY
86	11127/2020 WP(C)/24841/2020	SUKANTILATA SAHOO-MP	SAMEER KUMAR DAS
87	11128/2020 WP(C)/24842/2020	RUDRA SINGH-MP	B.N.UDGATA
88	11129/2020 WP(C)/24844/2020	RAMA CHANDRA PRADHAN-MP	S.K.MOHANTY
89	11130/2020	SURENDRA NATH SINGH-MP	M/S.PRAFULLA KUMAR RATH

90	WP(C)/110/2018 11131/2020	MAMATA MALLIK-MP	TUNA SAHU
91	WP(C)/24856/2020 11132/2020	NIRANJAN SA-MP	BUDHIRAM DAS
92	WP(C)/24857/2020 11133/2020	NIRANJAN SA-MP	BUDHURAM DAS
93	WP(C)/24859/2020 11134/2020	NIRANJAN SA-MP	BUDHIRAM DAS
94	WP(C)/24860/2020 11135/2020	SURJIT SINGH MAKHIJA-MP	S.K.JOSHI
95	WP(C)/24511/2020 11136/2020	GOURANGA CHARAN SAHOO-MP	BUDHIRAM DAS
96	WP(C)/24862/2020 11137/2020	MADHAB CHANDRA TRIPATHY-MP	AKSHAYA KU PANDEY
97	WP(C)/24863/2020 11138/2020	DR.BISWANATH SAHOO-MP	SANJAYA KUMAR RATH
98	WP(C)/24865/2020 11139/2020	RUDRANARAYAN JITBABU-MP	SUPRIYA PATRA
99	WP(C)/24866/2020 11140/2020	RAMA CHANDRA PATRA-MP	K.K.SWAIN
100	WP(C)/24871/2020 11141/2020	MANOJ DAS-MP	BABITA KUMARI PATTANAIAK
101	WP(C)/24879/2020 11142/2020	TANUJA KHATUN-MP	B.MOHAPATRA
102	WP(C)/24910/2020 11143/2020	M/S. JSW STEELS LTD.-MP	SATYA SMRUTI MOHANTY
103	WP(C)/24918/2020 11144/2020	RESIMI BIBI-MP	B.MOHAPATRA
104	WP(C)/24917/2020 11145/2020	RASHIDA BIBI-MP	B.MOHAPATRA
105	WP(C)/24923/2020 11146/2020	KULAMANI PANDA-MP	M/S.BRAJA MOHAN PATNAIK
106	WP(C)/2809/2005 11147/2020	M/S. SWAYIN AND ASSOCIATES-MP	SIDHARTH SHANKAR PADHY
107	WP(C)/24932/2020 11148/2020	RIANA BIBI-MP	B.MOHAPATRA
108	WP(C)/24935/2020 11149/2020	KANISHK SINHA-MP	KANISHK SINHAIN PERSON
109	WP(C)/17381/2017 11150/2020	PRACHI MAHAVIDYALA FOR DISABLE-MP	J.K.MISHRA..2
110	WP(C)/13709/2020 11151/2020	SK. SAMSUDDIN HAZARI-MP	B.MOHAPATRA
111	WP(C)/24942/2020 11153/2020	SHAMSHAD BEGUM-MP	V.NARASINGH
112	WP(C)/16987/2020 11154/2020	SK. SHOUKAT ALLI-MP	B.MOHAPATRA
113	WP(C)/24952/2020 11155/2020	BINAPANI DASH-MP	ALOK KUMAR DAS
114	WP(C)/8605/2020 11156/2020	MOBARAK KHAN-MP	B.MOHAPATRA
115	WP(C)/24957/2020 11157/2020	TUSHARKANTA PARIJA-MP	M/S.UPENDRA KUMAR SAMAL
116	WP(C)/5898/2020 11158/2020	PRANAB KUMAR PAL-MP	SUKANTA KUMAR DALAI
117	WP(C)/21494/2020 11159/2020	S.RABANA REDDY-MP	M/S.SWAPNA KU.OJHA
118	WP(C)/324/2014 11160/2020	NABARANGPUR COLLEGE OF PHARMACY-MP	M/S.PRAFULLA KUMAR MOHAPATRA
119	WP(C)/409/2020 11162/2020	BIJAYA KUMAR RAGADA-MP	PRAKASH K. MISHRA
120	WP(C)/9095/2020 11163/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)

121	11164/2020 WP(C)/24972/2020	RADHIKA BEHERA-MP	AMBIKA BALLAV MALLICK
122	11165/2020 WP(C)/24987/2020	SARAT CHANDRA NAYAK-MP	ASHOK KU.MOHAPATRA (1)
123	11166/2020 WP(C)/25004/2020	PRASANTA KUMAR BEHERA-MP	B.N.PARIDA
124	11167/2020 WP(C)/25009/2020	PRAVAT RANJAN PRUSTY-MP	B.N.PARIDA
125	137/2020 CONTC/3512/2020	UDHABA CHARAN BARIK-MP	HARA PRASAD RATH
126	138/2020 CONTC/185/2017	DR.PRASANA KU.DASH-MP	
127	451/2020 CRLREV/408/2012	PRANAYA KUMAR@GOPAL-MP	
128	455/2020 CRLREV/467/2018	ADIKANDA PRADHAN-MP	
129	858/2020 ABLAPL/7826/2020	BIKASH KUMAR RATH-MP	DIPTENDU SUNDAR RAY
130	859/2020 ABLAPL/4306/2020	ASHOK PATRA @ ASHOK KUMAR PATRA-MP	
131	860/2020 ABLAPL/16535/2017	SUSHANTA KU.SAHOO@SUSHANTA KU.SAHU-MP	CHANDRAKANTA NAYAK
132	861/2020 ABLAPL/9266/2020	BIBHUTI BHUSAN MISHRA-MP	
133	862/2020 ABLAPL/1892/2020	DEBEN NAIK @ KALIA-MP	
134	863/2020 ABLAPL/16188/2019	JUGAL PAHAN@PRADHAN-MP	
135	896/2020 BLAPL/5507/2020	SRIKANTA BEHERA-MP	
136	11111/2020 WP(C)/24240/2020	INTERNATIONAL POLYTECHNIC-MP	
137	11152/2020 WP(C)/16421/2020	SASHI PRAVA BINDHANI-MP	
138	11161/2020 WP(C)/3732/2020	AJIT KUMAR SAHOO-MP	SRINIVAS PATNAIK